

Pruning of trees at B.K.S. Marg

2466. SHRI DILIPBHAI PANDYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government is aware that there are number of large trees near the Government quarters at Baba Khadak Singh Marg, New Delhi, endangering these quarters during the rainy and stormy seasons due to their probable fall over them;

(b) if so, whether the concerned department has taken any action for pruning these trees, some of them even rising above the height of four storey buildings there;

(c) if so, the details thereof; and

(d) if not, the reasons therefor and by when such trees would be pruned?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) The trees are growing in their natural habit, size, shape and healthy condition near Government quarters at Baba Kharag Singh Marg, New Delhi;

(b) The Horticulture department of NDMC carries out light pruning every year as and when required. The work of pruning has been carried out during the dormant period *i.e.* December to February. Dangerous branches are being pruned as and when required. Heavy pruning work can not be carried out normally due to restrictions of the Forest Department;

(c) As stated in (b) above; and

(d) As stated in (b) above.

Delhi Master Plan-2021

†2467. SHRI RAM JETHMALANI:

SHRI RAMCHANDRA PRASAD SINGH:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Delhi Master Plan-2021 has become irrelevant now for Delhi city;

(b) if so, the reaction of Government thereto and the time of formulation of this Master Plan during the previous years; and

(c) the reasons for the said plan becoming inappropriate for Delhi Metropolitan city and the improvements proposed therein?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) No. Sir.

†Original notice of the question was received in Hindi.

(b) and (c) The Master Plan has been formulated with a vision and policy guidelines for the perspective period upto 2021. It was notified on 7.2.2007 and is an extensive modification to the Master Plan of Delhi-2021. As per Para 19 of Introduction of MPD-2021, the "Master Plan be reviewed at five yearly intervals to keep pace with the fast changing requirements of the Society." For effective implementation of the Master Plan, monitoring and review at appropriate intervals has been envisaged in the MPD-2021 itself. Accordingly, the Review of MPD-2021 has already been initiated.

Amount sanctioned for projects in J&K under JNNURM

2468. SHRI G.N. RATANPURI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) the details of projects and amount sanctioned for each District of Jammu and Kashmir under Jawaharlal Nehru National Urban Renewal Mission (JNNURM);
- (b) the details of projects/proposals received from Jammu and Kashmir Government under JNNURM but not approved and the reasons for rejection/delay in approval;
- (c) the progress on projects approved and those still under consideration; and
- (d) the reasons for delay in execution of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI SAUGATA RAY): (a) Under Urban Infrastructure and Governance (UIG) Sub Mission of Jawaharlal Nehru National Urban Renewal Mission (JNNURM), four projects have been approved for the two mission cities viz. Jammu and Srinagar for approved cost of ₹ 53,152.00 lakhs and Additional Central Assistance (ACA) commitment of ₹ 46,946.80 lakhs.

Under Urban Infrastructure Development Scheme for Small and Medium Towns (UIDSSMT) of JNNURM, 45 projects have been approved for 13 towns/cities of Jammu and Kashmir for approved cost of ₹ 39,867.47 lakhs and Additional Central Assistance (ACA) commitment of ₹ 35,880.76 lakhs.

(b) The details are as under: -

Name of the Scheme	Name of the Project	Present status
1	2	3
UIG	(i) Sewerage project for left out portion in Jammu City	(i) The State Government has so far not submitted modified Detailed Project Report (DPR) as per technical observation.